

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 127 OF 2018&  
IA NO. 968 OF 2018**

**Dated: 13<sup>th</sup> August, 2019**

**In the matter of:**

<b>Shekhawati Transmission Service Company Ltd.</b>	<b>.... Appellant(s)</b>
<b>Versus</b>	
<b>Rajasthan Electricity Regulatory Commission &amp;Ors.</b>	<b>.... Respondent(s)</b>

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **23.10.2019.**

**Court Master/PS**

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